GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

CORRIGENDUM

Dated Shillong, the 9th December, 2025.

No. LJ (A) 89/2021/289 – Please read "Miss Angelissa Khardewsaw" instead of the word "Miss Angelisa Khardewsaw" as appeared at Serial No. 5 of this Department's letter No. LJ (A) 89/2021/ Sl. 264° dated 10th September, 2025.

Deputy Secretary to the Government of Meghalaya, Law (A) Department.

Memo No. LJ (A) 89/2021/289-A, Copy to:

Dated Shillong, the 9th December, 2025.

- 1. The Registrar General, High Court of Meghalaya, Shillong.
- 2. The Advocate General, Meghalaya, Shillong.
- 3. The Director General of Police, Meghalaya, Shillong
- 4. The District Magistrate, Eastern West Khasi Hills District, Mairang.
- 5. The Superintendent of Police, Eastern West Khasi Hills District, Mairang.
- 6. The Accountant General (A&E), Meghalaya, Shillong-793001.
- 7. Person Concerned.
- 8. The Treasury Officer, Mairang Treasury.
- 9. Law (B) Department.

10. DEO, Law Department.

By order etc.,

Deputy Secretary to the Govt. of Meghalaya, Law (A) Department.